

Seventeenth Loksabha

an>

Title: Regarding release of grant to Urban Local Bodies in Andhra Pradesh.

SHRI KURUVA GORANTLA MADHAV (HINDUPUR): Thank you, Speaker, Sir. The Finance Commission's grants to urban local bodies are very crucial for the development of public amenities in the municipalities.

Under 14th Finance Commission, the total grant given to the urban local bodies was Rs.3,635 crore, and out of this, Rs.581 crore are still pending. The Government of Andhra Pradesh has submitted the required Utilization Certificates for the released grants and also demonstrated compliances for all reforms stipulated by the Central Finance Commission, that is up to date annual accounts, and improvement in municipal revenues. These amounts are very crucial to develop infrastructure, roads, water supply, protection of open spaces, and development of playgrounds.

The State of Andhra Pradesh is facing severe financial stress due to bifurcation and COVID-19 pandemic. Hence, I would request the Central Government, through you, Sir, to release the pending Rs.581 crore at the earliest.